

Government of India  
Ministry of Social Justice & Empowerment  
Department of Empowerment of Persons with Disabilities (Divyangjan)

**LOK SABHA**  
**STARRED QUESTION NO. 347**  
TO BE ANSWERED ON- 17/03/2026

**SKILL DEVELOPMENT FOR DIVYANGJAN**

347. SHRI G M HARISH BALAYOGI:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details regarding policies/schemes/programmes being implemented for skill development, vocational training and employment of Divyangjan;
- (b) the number of Divyangjan trained and certified through Government supported skill development and vocational training programmes during each of the last five years, year and State/UT-wise;
- (c) the details of incentives, support services and placement assistance extended to trained Divyang candidates, including industry tie-ups, post-training support, accessibility accommodations and entrepreneurship support;
- (d) whether skill development interventions for Divyangjan are integrated with mainstream skilling programmes and other sector specific skill missions and if so, the details thereof;
- (e) the number and distribution of Divyang friendly training centres and partner institutions engaged in such skilling programmes, State/UT-wise; and
- (f) whether any special initiatives have been undertaken to expand skilling opportunities for persons with disabilities in rural and underserved districts, if so, the details thereof?

**ANSWER**

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT  
(DR. VIRENDRA KUMAR)

(a) to (f): A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION  
NO. 347 FOR 17<sup>th</sup> March 2026**

(a) to (c): The Rights of Persons with Disabilities (RPwD) Act, 2016, ensures various rights of Persons with disabilities like equality, education, employment and accessibility and has a dedicated Chapter-IV on Skill Development and Employment. Section 19(1) under this Chapter provides that the appropriate Government shall formulate schemes and programmes including provision of loans at concessional rates to facilitate and support employment of persons with disabilities especially for their vocational training and self-employment.

Although relief to the disabled is a State subject by virtue of entry 9 of the State List of the Constitution of India, the Central Government supports the efforts for the welfare and empowerment of Divyangjan through its major initiatives and schemes.

Department of Empowerment of Persons with Disabilities is providing skill training to Persons with disabilities through various empanelled Government and Non-Government Organizations under the scheme National Action Plan for Skill Development of Persons with Disabilities with the objective to enhance skills of Persons with Disabilities, to enable them to have gainful employment and to become self-reliant, productive and contributing members of society.

The number of Divyangjan trained and certified through Government supported skill development and vocational training programmes during each of the last five years, year and State/UT-wise, is given at **Annexure-I**.

Persons with Disabilities(PwDs)are provided financial incentives like allowance for conveyance, Personal Assistive Device allowance and post-placement support. Department has mandated reasonable accommodation to Persons with Disabilities undergoing skill training.

(d) Yes Sir. Skill development interventions for Divyangjan are integrated with mainstream skilling programmes. Training programmes under the scheme follow National Skill Qualification Framework (NSQF) standards and Qualification Packs (QP)/Job Roles as approved by Sector Skill Councils.

(e) The State/UT-wise number of Divyang friendly training centres where skill training has been imparted during last 5 years is at **Annexure-II**.

(f) In order to promote skilling opportunities for persons with disabilities in rural and aspirational districts, priority is given to proposals received for skill training in such areas. Also, accommodation/conveyance allowance is provided for the participating trainees.

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**Annexure-I**

**(Annexure referred to in reply to part(a) to (c) of Lok Sabha starred Question No.347  
for answer on 17.03.2026)**

**Divyangjan trained and certified during last five years, year and State/UT-wise**

Sl.No	State	FY 2021-22		FY 2022-23		FY 2023-24		FY 2024-25		FY 2025-26	
		Trained	Certified	Trained	Certified	Trained	Certified	Trained	Certified	Trained	Certified
1	ANDAMAN And NICOBAR	0	0	0	0	0	0	0	0	12	8
2	Andhra Pradesh	60	4	90	26	0	0	9	0	0	0
3	Assam	22	0	0	0	50	21	24	9	10	8
4	Bihar	197	50	0	0	0	0	14	14	60	56
5	Chandigarh	0	0	0	0	0	0	0	0	30	27
6	Chhattisgarh	114	102	36	30	54	47	10	6	0	0
7	Delhi	24	20	494	382	65	52	103	92	65	59
8	Gujarat	0	0	0	0	0	0	64	46	25	12
9	Haryana	1261	1017	1128	859	477	433	30	9	80	48
10	Himachal Pradesh	0	0	45	30	0	0	10	9	0	0
11	Jammu & Kashmir	219	24	217	86	0	0	235	170	60	33
12	Jharkhand	0	0	145	63	18	5	10	8	20	5
13	Karnataka	28	24	83	65	157	70	94	63	109	61
14	Kerala	0	0	0	0	0	0	10	9	0	0
15	Madhya Pradesh	471	301	745	471	387	290	738	544	947	761
16	Maharashtra	0	0	199	159	0	0	200	169	26	21
17	Manipur	0	0	0	0	0	0	0	0	20	17
18	Meghalaya	0	0	0	0	0	0	0	0	3	3
19	Odisha	45	20	308	254	86	70	90	66	193	150
20	Punjab	216	197	804	636	110	39	59	26	0	0
21	Rajasthan	324	232	2208	1622	415	326	570	434	150	130
22	Tamil Nadu	365	328	329	180	50	17	383	338	124	108
23	Telangana	0	0	0	0	38	22	273	250	0	0
24	Tripura	0	0	0	0	0	0	0	0	10	8
25	Uttar Pradesh	2268	1685	3619	2525	335	173	72	52	177	172
26	Uttrakhand	0	0	0	0	0	0	0	0	226	167
27	West Bengal	571	558	0	0	0	0	55	34	48	29
	<b>Total</b>	<b>6185</b>	<b>4562</b>	<b>10450</b>	<b>7388</b>	<b>2242</b>	<b>1565</b>	<b>3053</b>	<b>2348</b>	<b>2395</b>	<b>1883</b>

**Annexure-II**

(Annexure referred to in reply to part (e) of Lok Sabha starred Question No.347 for answer on 17.03.2026)

**State/UT-wise number of Divyang friendly training centres where skill training has been imparted during last 5 years**

Sl.No	State/UT	Number of Centres
1	Andaman & Nicobar Islands	1
2	Andhra Pradesh	4
3	Assam	2
4	Bihar	7
5	Chhattisgarh	2
6	Delhi	6
7	Gujarat	4
8	Haryana	18
9	Himachal Pradesh	3
10	Jammu And Kashmir	28
11	Jharkhand	7
12	Karnataka	6
13	Kerala	1
14	Madhya Pradesh	63
15	Maharashtra	21
16	Manipur	1
17	Meghalaya	1
18	Odisha	9
19	Punjab	10
20	Rajasthan	37
21	Tamil Nadu	13
22	Telangana	7
23	Tripura	1
24	Uttar Pradesh	83
25	Uttarakhand	7
26	West Bengal	7
	<b>Total</b>	<b>349</b>

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